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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No.193/2017  
(CP-628/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Southern Avenue Inn. Pvt.Ltd.		
Under Section		391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CA SHASHI ARRAWD

RETRONEN

Vijay  
7/10/17

ORDER

Ld. Pr. CA for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 20/11/2017.

SD

(Jinan K.R.)  
Member (J)

SD

(Vijai Pratap Singh)  
Member (J)